

C.P NO. 90(ND)/2016

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2017


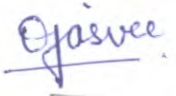
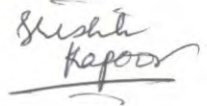
NAME OF THE COMPANY

M/s Smt. Smity Golyan
Vs

M/s. Colorado Chattles Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Sarwan Raza	Adv.	Respondent 1-9	
2.	Sh. Mohd. Wasem Akram	Adv.	,,	
3.	Ms. Ojasvee Gupta	,,	,,	
1.	Ms. Ranjana Roy Gaurai,	Adv	} Petitioner	
2.	Ms. Vandha Sen,	Adv		
3.	Ms. Sushila Kapoor,	Adv		

ORDER

For order see C.P. No. 27(ND)/2015.